NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 86/2017 In CA(CAA) No. 12/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>08.05.2017</u>

Name of the Company:

Gopal Glass Works Ltd. &

Gopal Mirror Coating Pvt. Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. SMATI SOPARKAR

ADVOCATE

APPIJEANTS

Suralisa

2.

ORDER

Learned Advocate Mrs. Swati Soparkar present for Applicant.

Learned Counsel for Applicant endorsed on the application stating that this application is not being pressed with liberty to file fresh application for directions.

Hence the application is dismissed as not pressed with liberty to file fresh application.

Application no. 86/2017 is disposed of accordingly.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 8th day of May, 2017.